

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI**  
**COURT-III**

68/252/(ND)/2020

**IN THE MATTER OF**

**Income Tax Officer, Ward 10 (2), New Delhi**  
**VS.**

**...PETITIONER**

**M/s. ROC & Ors. In the matter of (M/s. Golden Berry Hotel and Resorts)**

**...RESPONDENT**

**SECTION**

**Under Section 252**

**Order delivered on 06.01.2020**

**Coram:**

**Ch. Mohd. Sharief Tariq**  
**Hon'ble Member (Judicial)**  
**Shri K.K. Vohra**  
**Hon'ble Member (Technical)**

For the Petitioner : Mr. Zoheb Hossain, Advocate, Sr.St.Counsel I.T. Dept. & Mr.  
Fahad M. Khan, Advocate.  
For the Corporate Debtor :

**ORDER**

Counsel for the applicant / IT Department is present. ROC is present.  
Counsel for the applicant is permitted to serve Private Notice to other  
Respondents by all modes and file proof thereof.

Put up on 14.4.2020.



**(K. K. VOHRA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**